

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CONTEMPT PETITION (C) NO. 108 OF 2005 IN S.L.P.(C) 10440/2001

(FOR PRELIMINARY HEARING)

AMARJIT SINGH S/O GURDEV SINGH & ANR.

Petitioner(s)

VERSUS

AMARJIT SINGH S/O BALBIR SINGH & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 09/05/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner(s)

Mr. K.G. Bhagat, Adv.

Mr. Vineet Bhagat, Adv.

Mr. Kamal Baid, Adv.

Mr. Manohar Singh Bakshi, Adv.

Mr. Debasis Misra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice for the present to respondents Nos. 2
and 5 only for the purpose of ascertaining facts.

Dasti service, in addition, is permitted.

(D.P. WALIA)

COURT MASTER

(RADHA R. BHATIA)

COURT MASTER